आठवी पंचवर्षीय योजना का उद्देश्य मौजूदा प्रतीक्षा सूची मे दर्ज आवेदकों को नये टेलीफोन कनेक्शन प्रदान करना, 31-3-1994 तक की अनुमानित मांग को पूरा करना, 1-4-1995 तक 5000 या इससे अधिक की क्षमता वाले एक्सचेंजो मे दर्ज आवेदकों को टेलीफोन देना है।

(ग) राजस्थान की दूरसंचार सलाहकार समिति और जयपुर की टेलीफोन सलाहकार समिति का कार्यकाल क्रमश: 31-5-89 और 31-7-89 को समाप्त हो गया है। इन समितियों का शीघ्र ही पुनर्गठन कर दिया जायेगा।

**राजस्थान में गांवों और कस्बों में संचार-जाल**

823. डा० असरार अहमद : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) राजस्थान में कुल कितने गांव और कस्बे संचार माध्यमो से जुड़े हुए हैं, कितने गाव एव कस्बे आठवी पंचवर्षीय योजना के अंत तक संचार माध्यमों से जोड दिये जायेंगे और शेष गांवों तथा कस्बों को कब तक उक्त सुविधा प्रदान कर दिय जाने की संभावना है,

(ख) क्या 1994 तक राजस्थान के छोटे गावों को भी तार एवं टेलीफ़ोन सेवा से जोडने का कोई प्रस्ताव या योजना है, यदि हां, तो इस संबंध में ब्यौरा क्या है; और

(ग) क्या प्राइवेट कोरियर सेवाओं से डाक-व्यवस्था पर कोई प्रभाव पड़ा है या किसी डाकघर के बंद होने का कोई मामला नजर मे आया है, क्या प्राइवेट कोरियर सेवाओं के नियंत्रण के संबंध में कानून बनाने का कोई विचार है ?

पेट्रोलियम और रसायन मंत्रालय में उपमंत्री और संचार मंत्रालय में उपमंत्री (श्री जय प्रकाश) :(क) 30-11-1990 की स्थिति के अनुसार राजस्थान के 2457 ग्रामो तथा सभी 201 म्यूनिसिपल कस्बों को संचार नेटवर्क के साथ जोड दिया गया है।

यदि संसाधन उपलब्ध हुए तो आठवीं पंचवर्षीय योजना के दौरान 5100 ग्रामों को संचार नेटवर्क के साथ जोड़ने की योजना है। संसाधन उपलब्ध होने की स्थिति मे, सन् 2000 तक प्रत्येक ग्राम में दूरसंचार सुविधा प्रदान करने का भी प्रस्ताव हैं।

(ख) जी हां, उपर्युक्त (क) के अनुसार।

(ग) जी नही। निजी कोरियर सेवा से डाक प्रणाली पर कोई खास प्रभाव नहीं पड़ा हैं। निजी कोरियर सेवाओं को प्रचालन के कारण किसी डाकघर को बंद नहीं किया गया हैं। निजी कोरियर सेवाओं पर नियंत्रण रखने के लिए कोई कानून बनाने का प्रस्ताव नही है। विभाग कोरियरों को पर्याप्त प्रतिस्पर्धा प्रदान कर रहा है।

**Waiting List of Telephone Connection in Delhi**

824. SHRI SYED SIBTEY RAZI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have decided to provide telephone connections to registered persons in each category and clear entire waiting list;

(b) if so, the details thereof;

(c) whether any steps have been taken to implement the decision so far;

(d) if so, the details thereof and if not, the reasons therefor; and

(e) by which time the entire waiting list will be cleared?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH): (a) to (e) The draft Eighth Plan

envisages reduction of waiting period on an average to one year based on present projections of demand. The expansion plans for Delhi network (details given in the statement) envisage clearing the present waiting list progressively during the 8th Plan. Steps initiated to achieve the above objectives include proposed commissioning of 80,000 lines of Electronic Exchanges during 90-91 out of which 25,000 lines would phase out old electro-mechanical exchanges.

**Statement**

| Year | Lines Planned | Lines Commissioned | Lines to be decommissioned | Net |
|---|---|---|---|---|
| 90-91 . . | 81.5K | 21.5K | 24.9K | 56.6K |
| 91-92 . | 117K | | 27K | 90K |
| 92-93 . | 105K | | Nil | 105K |
| 93-94 | 197 5K | | 17K | 180K |
| 94-95 | 180K | | 17.9K | 162.1K |

**Installation of modern card telephone instructions**

825. SHRI SYED SIBTEY RAZI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether some modern card telephone instruments have been installed in New Delhi;

(b) whether the subscribers can make local calls as well as STD & ISD calls from the said instrument;

(c) if so, the details thereof with procedure to operate the instrument;

(d) whether such instruments are to be installed in other places of Delhi and outside; and

(e) if so, the details thereof and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH): (a) Yes, Sir.

(b) Yes, Sir.

(c) These card telephones are being operated under franchise scheme for payphones. An attendant provides the card to the intending user after taking adequate money as deposit. The user inserts the card in the payphone instrument and makes his call. The charges are displayed on the payphone instrument after the call depending upon local or STD rates applicable at that time. The user returns the card and takes the balance amount out of his deposit from the attendant.

(d) Yes, Sir, card operated payphones would also get installed depending upon the choice of the franchisee in Delhi and outside.

(e) STD pay phones are to be installed under franchise scheme. The franchisee is free to choose the instrument which could be a coin|token operated, a card operated or on an ordinary telephone instrument with charge indicating device.